## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTIFICATION

No. HCM.II/326/2013/\_\_\_\_

Dated Shillong 15th July 2015

In exercise of the powers conferred under section 9 (3) of the Code of Criminal Procedure, 1973, the High Court of Meghalaya is pleased to confer powers of Assistant Sessions Judge on Shri. M. Skhemlon, Chief Judicial Magistrate, East Garo Hills District, Williamnagar.

By Order,

## **REGISTRAR GENERAL**

Memo No.HCM.II/326/2013/ 2025A

Copy for information to:-

Dated, Shillong 15th July 2015

- 1. The Secretary to the Government, Law Department, Shillong.
- 2. The Registrar, High Court of Meghalaya, Shillong.
- 3. The Registrar cum Head Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya
- 4. The Joint Registrar cum –OSD in Hon'ble the Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
- 5. The Joint Registrar, High Covirt of Meghalaya, Shillong.
- 6. The Joint Registrar cum Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 7. The Private Secretary to Hon'ble Mr. Justice T. N. K. Singh, High Court of Meghalaya, Shillong.
- 8. The Private Secretary to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
- The Director priviting and Stationary Government of Meghalaya, with a request to publish the s aid notification in the next issue of the Gazette.
- 10. The Advocate, General High Court of Meghalaya, Shillong.
- 11. The Additional Advocate General, High Court of Meghalaya, Shillong.
- 12. The Senio r Government Advocate, High Court of Meghalaya, Shillong.
- 13. The Sen ior Advocate, High Court of Meghalaya, Shillong.
- 14. In-charge District and Sessions Judge, Shillong / Tura / Jowai /Nongpoh/ Norugstoin/Williamnagar.
- 15. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.

- 16. Shri. M. Skhemlon, Chief Judicial Magistrate, East Garo Hills District, Williamnagar.
- 17. The Assistant Registrar (Judicial), High Court of Meghalaya, Shillong.
- 18. The System Analyst, High Court of Meghalaya, Shillong, to upload the Notification in the Official Web-site.
- 19. The Central Government Counsel, High Court of Meghalaya, Shillong.
- 20. The President / Secretary Shillong High Court Bar Association, Shillong.
- 21. The High Court Notice Board.

22. Office File.

REGISTRAR GENERAL